

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 598 OF 2017 IN  
DFR 2085 OF 2017**

**Dated: 13<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Punjab Energy Development Agency (PEDA) .... Appellant(s)  
Vs.  
Punjab State Electricity Regulatory Commission (PERC) & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Grover  
Mr. R. K. Gupta (*Rep.*)

Counsel for the Respondent(s) : Mr. Anurag Sharma for R-3

**ORDER**

**IA NO. 598 OF 2017  
(*Appl. for condonation of delay in filing*)**

Issue notice to the Respondents returnable on 16.10.2017.  
Mr. Anurag Sharma takes notice on behalf of Respondent No.3. Dasti, in addition, is permitted.

List the matter on **16.10.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**